

Annexure- 3**Name of the Corporate Debtor: Ecstasy Realty Private Limited; Date of commencement of CIRP: 9 March 2026; List of Creditors as on: 30 March 2026****List of secured financial creditors (other than financial creditors belonging to any class of creditors)****(Amount in INR)**

Sr No.	Name of creditor	Identification number	Details of claim received		Details of claims admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed (in Rs.)	Amount of claim admitted provisionally (in Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Edelweiss Asset Reconstruction Company Limited (169 Debentures)	U67100 MH2007PLC174759	24 March 2026	6514059869	6514059869	Secured	-	-	No	28.21%					
2.	Edelweiss Asset Reconstruction	U67100 MH2007PLC174759	24 March 2026	16535690437	16535690437	Secured	-	-	No	71.62%					

	Compan y Limited (429 debentur es)														
3.	Ms. Rita Agarwal (1 Debentu re)	-	24 March 2026	38544732.9 5	3854473 2.95				No	0.17%					
4.	Mr. Shobhit Jagdish Rajan (1 Debentu re)	-	24 March 2026	38544732.9 5	3854473 3854473 2.95 2 .9 5				Yes	0					
	Total:			23,12,68,39 ,772/-						100%					